

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1442
TO BE ANSWERED ON FEBRUARY 10, 2022**

MANAGEMENT OF URBAN FLOODING

NO. 1442. SHRIMATI APARAJITA SARANGI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated any policy for management of frequent urban flooding;**
- (b) if so, the details thereof;**
- (c) whether the Government has identified the reasons for such flooding and if so, the details thereof; and**
- (d) the steps taken by the Government to provide assistance and formulate an urban policy in this regard in view of increasing cases of urban flooding?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (b): Management of urban flooding falls under purview of the State Governments and Urban Local Body/Urban Development Authority who are responsible for maintaining the drainage and sewerage system.

National Disaster Management Authority (NDMA) had issued the National Policy on Disaster Management (NPDM) in October, 2009 which focusses on all types of disasters, including Urban Flooding. NDMA has also prepared the National Guidelines for the Management of Urban Floods, in 2010. Further, NDMA has undertaken flood risk assessment for all flood prone districts in consultation with States and has shared a 10-point advisory for immediate action for urban flood preparedness and mitigation with all urban flood prone States.

Ministry of Housing and Urban Affairs has, for guidance of State/Union Territory Governments, issued Standard Operating Procedure (SOP) for Urban Flooding in 2017.

(c) & (d): The SOP for Urban Flooding identified unplanned development, encroachments of sprawling habitations alongside rivers and watercourses and absence of robust drainage systems as main reasons for urban flooding.

Ministry has published a Manual on Storm Water Drainage Systems, 2019 to provide guidance on sustainable design, planning & management of storm water drainage systems and emergency plan for flood response in urban areas.

In order to complement the efforts of State/UT Governments, Ministry is implementing 'Atal Mission for Rejuvenation and Urban Transformation' (AMRUT) in select 500 cities and towns. Storm Water Drainage is one of the components under AMRUT. Under the Mission, ₹2,969 crore has been allocated for storm water drainage. Against this allocation, 19 States/UTs have taken up 800 projects worth ₹2,947 crore. Of these, 624 projects worth ₹1,145 crore have been completed. The completed projects have helped eliminate 2,281 water logging points.
